

[Sh. Sriballav Panigrahi]

primary stage, in his own mother tongue, which is naturally not the standard language of that place. In the tribal areas, many children are not attracted to schools and they treat the standard language as a foreign language. In the tribal belts, we should make arrangement for imparting education in their own mother tongue.

The Sambalpuri language is spoken by one crore population, spread over five western districts in Orissa. This language has a good and a rich literature. This language also should be treated as a separate language. The concerned authorities should give recognition to this language. First to start with Sahitya Academy should give recognition to this language.

I do not want to make a lengthy speech because several Members are interested to give their viewpoints on this.

Sir, language is a very sensitive issue and it is something which can be instrumental to strengthen our national solidarity. It is like atom. If not properly handled, it can do a lot of harms. The language issue is a very emotional issue and a sensitive issue. So, it is time to give a fresh look at these things.

According to Science of language, at a distance of every one hundred Kilometres, there is some change in the language. Even though substantially the same language is spoken, there are some variations. you may call it as dialect or something like that. But it is not the same language that is spoken throughout the State. And wherever is spoken by a large number of people, but it has a literature behind it, it has a distance features, of a separate language, then it is entitled to be called a separate language. Therefore, the concerned authorities should liberally consider these things. And in the process, our literature, our language and our much sought national solidarity, will be strengthened and not weakened.

With these words, I support this Bill. I

request the Government to sort out the differences with regard to its nomenclature by holding discussions with all concerned. It can be, as I said earlier, Nepali or Ghorkali or it can be both or anything, which is acceptable to everyone. If we accept something which is not liked by thousands and lakhs of people, then they will create trouble.

17.30 hrs.

[RAO RAM SINGH *in the Chair*]

A problem like this cannot be solved in this way. The entire approach has to be changed. There should be a *via media* solution, in a country like India of vast dimension. Sometimes, we have to go through a process of compromise in a situation like this. (*Interruptions*). As I said, people are very much agitated; young people are agitated. As a result of the discussion today about the inclusion to the Manipuri language in the eighth Schedule, it is getting unanimous support of this House. There should be no reason for them to feel disappointed. I request all those who are leading the agitation to end the hunger strike.

with these words, I conclude.

17.31 hrs

[*English*]

RE: SHRI LIMBA RAM'S WINNING A  
GOLD MEDAL IN ARCHERY IN  
BEIJING

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): Sir, a news has just come that in Beijing, Shri Limba Ram has got a Gold Medal in archery. The Minister of State in the Ministry of human Resource Development (Department of youth Affairs and Sports and the department of Women and Child Development) Kumari Mamata Banerjee is here. We want to congratulate him. From the Chair let it go to the country and to him that the entire Parliament

is one in congratulating Shri Limba Ram, a tribal, for this success, who has brought glory to India. This is a very good news for the country. We should all congratulate him.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): We must all congratulate him.

MR. CHAIRMAN: Is it an authentic news? Well, I must say that this is a matter of great honour for the country that Shri Limba Ram, a tribal, in a very short duration has achieved such proficiency and such remarkable standards. It is a matter of great honour for the country. I am sure, the whole House agrees with me in expending our heartiness congratulations to Shri Limba Ram and also to the Minister of State in the Ministry of Human Resource Development (Department of Youth Affairs and sports and the Department of Women and Child Development) under whose able guidance, this honour has been achieved by the country.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M.JACOB): I think the Minister can go to beijing and congratulate him.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): I have already sent congratulations.

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THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): Sir, at 5.30 P.M. this Half-An-Hour Discussion was fixed up.

MR. CHAIRMAN: Mr. Minister, the thing is that two and a half hours, I am told, is allotted for the Private Members Bill. It is upto the House. Shall we take up the Half-An-Hour Discussion and then continue with the private Members Bill?

PROF. SUSANTA CHAKRABORTY (Howrah): The discussion was extended for two hours.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M.JACOB): I do not mind because this has started at 3.30 p.m. and they expended the time. I am prepared to sit any number of hours. But, I do not know whether the House will sit like that.

MR. CHAIRMAN: The Half-An-Hour Discussion has been fixed. Normally, the time for the Half-An-Hour discussions should not be changed. The House is supreme. Shri Ajit Panja, what would you like that first we do Half -an- House Discussion?

SHRI AJIT PANJA: I think, the point is very short. It is regarding one AIR Station and delay in opening it. If the hon. Member is present here, I can inform him that we have arranged to open it and here may not be any need of having any discussion. I think the hon. Member is right in drawing the attention of the House in this matter and we have arranged to open it on the 15th.

MR. CHAIRMAN: I suggest that the hon. Member will say something first. Mr. Udayingrao Gaiward.

SHRI UDAYSINGH RAO GAIKWAD: We will finish within five minutes.

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